

(2)

C.C.A. 148/00

in

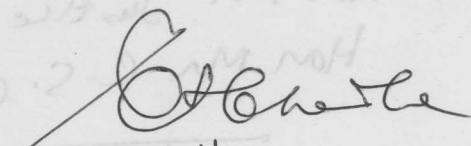
O.A. No. 1182/92

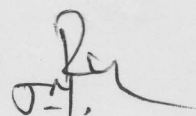
02/11/02

Hon. Mr. Rafiquddin, JM.

Hon. Mr. C.S. Chedha, AM.

None for the petitioner. Shri P. Mathur
counsel for the respondent is on general
advisement, list this case on 13/2/02.


A.M.


J.M.

(M)

13-2-2002

Hon. Mr. Justice R.R.K. Tuli - VC

D.B is not available today.
list again on 28-2-2002.

Boe
SL

CCA 148/00 in

O.A. 1182/92 (5)

28.2.02

For. Mr. C.S. Chachha - Am

For. Mr. A.K. Bhatnagar - TM

Name for the applicant. Sri P. Mathur for respondents has filed counter affidavit stating that the order of the Tribunal has already been complied with. The Tribunal had directed the placing of the name of the applicant in the line casual Labour register which has already been done.

The Contempt proceedings are dropped. Contemnors are discharged.

Chachha

TM
TM

Am

P